

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) No. 325 of 2019

In the matter of:

Shankar Sundaram

....Appellant

Vs.

Amalgamations Ltd. & Ors.

....Respondents

Present

For Appellant: Mr. K. Ravi, Sr. Advocate alongwith Mr. R. Murugan and Mr. Shantanu Singh, Advocates.

**For Respondents: Mr. Krishna Srinivasan, for R-1, 3, 4, 6-11, 13, 16.
Mr. D. Prabhakaran, for R-12.
Mr. Thriyambak Kannan and Ms. Annapoorni G, for R-24 to R-26.**

With

Company Appeal (AT) No. 328 of 2019

In the matter of:

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....Appellant

Vs.

Amalgamations Ltd. (P) & Ors.

....Respondents

Present

For Appellant: Mr. K. Ravi, Sr. Advocate alongwith Mr. R. Murugan and Mr. Shantanu Singh, Advocates.

**For Respondents: Mr. Krishna Srinivasan, for R-1, 2, 7-13.
Mr. D. Prabhakaran, for R-12.
Mr. Thriyambak Kannan and Ms. Annapoorni G, for R-24 to R-26.**

ORDER
(Virtual Mode)

02.03.2021: The Members of this Bench was holding Court in Court No. 1 in Case No. *Company Appeal (AT) (Insolvency) Nos. 733 of 2020 & 1410, 1503 of 2019 & 08, 26-27, 685-686, 734, 758, 762 & 822 of 2020*. So the matter could not be taken up.

List this matter on **19th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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